

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 271/16	
PETITION NUMBER	:	TP 213/17	
NAME OF THE PETITIONER (S)	:	APERER ENTERPRISE STORAGE SOLUTIONS INDIA PVT. LTD.	
NAME OF THE RESPONDENT (S)	:	--	
UNDER SECTION	:	391/394	
S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE

1) G. Mohan Kumar


Advocate for petitioner



Counsel for Petitioner Company is present. He reported that an I.A. is pending for condoning the delay in filing the Petition and he requested the Tribunal to list the same.

Posted to 02.03.2017.


MEMBER (J)


MEMBER (T)